

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 18/14/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE COMPANY: M/s. Vintage Distillers Ltd.

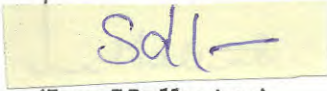
SECTION OF THE COMPANIES ACT : 14(1)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Ankit Singal, Advocate for petitioner.

ORDER

Ld. Counsel for the petitioner wishes to withdraw this petition. At his request, dismissed as withdrawn.


(Ina Malhotra)
Member Judicial